

LOK SABHA

REVISED LIST OF BUSINESS

Thursday, March 25, 2021 / Chaitra 4, 1943 (Saka)

11 A.M.

QUESTIONS

1. **QUESTIONS** entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

2. **SHRI KIREN RIJIJU** for Ministry of Youth Affairs & Sports and Ministry of Minority Affairs;
3. **SHRI PRAHALAD SINGH PATEL** for Ministry of Culture;
4. **SHRI HARDEEP SINGH PURI** for Ministry of Civil Aviation and Ministry of Housing & Urban Affairs; and
5. **SHRI MANSUKH MANDAVIYA** for Ministry of Ports, Shipping and Waterways.

(Printed on a Separate list)

MESSAGE FROM RAJYA SABHA

6. **SECRETARY GENERAL** to report a message from Rajya Sabha regarding the Finance Bill, 2021.
-

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

7. HON'BLE SPEAKER to take the pleasure of the House regarding recommendations contained in the Fourth Report of the Committee on Absence of Members from the Sittings of the House, presented to the House on 24th March, 2021.

STATEMENTS BY MINISTERS

8. SHRI NITIN JAIRAM GADKARI to make a statement regarding the status of implementation of the recommendations contained in the 278th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21) pertaining to the Ministry of Road Transport & Highways.

9. SHRI SHRIPAD YESSO NAIK to make a statement regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2018-19 on 'General Defence Budget, BRO, ICG, MES, DGDE, DPSUs, Welfare of Ex-Servicemen, Defence Pension and ECHS (demand no. 19 & 22)' pertaining to the Ministry of Defence.

10. SHRI RAJ KUMAR SINGH to make the following statements regarding:-

(1) the status of implementation of the recommendations/ observations contained in the 7th Report of the Standing

- Committee on Energy on 'Energy Conservation' pertaining to the Ministry of Power.
- (2) the status of implementation of the recommendations/ observations contained in the 30th Report of the Standing Committee on Energy on 'National Electricity Policy-A review' pertaining to the Ministry of Power.
 - (3) the status of implementation of the recommendations/ observations contained in the 14th Report of the Standing Committee on Energy on 'Evaluation of Role, Performance and functioning of Power Exchange' pertaining to the Ministry of Power.
 - (4) the status of implementation of the recommendations/ observations contained in the 30th Report of the Standing Committee on Energy on 'Functioning of Central Electricity Regulatory Commission' pertaining to the Ministry of Power.

11. SHRI HARDEEP SINGH PURI to make the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 138th Report of the Standing Committee on Commerce on 'Activities and Functioning of Spices Board' pertaining to the Ministry of Commerce and Industry.
 - (2) the status of implementation of the recommendations contained in the 150th Report of the Standing Committee on Commerce on "Export of Organic Products: Challenges and Opportunities" pertaining to the Ministry of Commerce and Industry.
-

**MOTION REGARDING THE REPORT OF JOINT COMMITTEE
ON THE PERSONAL DATA PROTECTION BILL, 2019 -
EXTENSION OF TIME.**

12. SHRIMATI MEENAKASHI LEKHI

SHRI P.P. CHAUDHARY to move the following motion:-

"That this House do extend upto the first week of Monsoon Session 2021 of Parliament the time for presentation of the Report of the Joint Committee on the Personal Data Protection Bill, 2019".

13. MATTERS UNDER RULE 377.

LEGISLATIVE BUSINESS

Bill for consideration and passing

*The Airports
Economic
Regulatory
Authority of India
(Amendment)
Bill, 2021.*

14. SHRI HARDEEP SINGH PURI to move that the Bill further to amend the Airports Economic Regulatory Authority of India Act, 2008 be taken into consideration.

ALSO to move that the Bill be passed.

**NEW DELHI;
March 24, 2021
Chaitra 3, 1943 (Saka)**

**UTPAL KUMAR SINGH
Secretary General**